

The policy also envisages the setting up of a Power Trading Company, which would purchase power from the private mega projects and sell it to the concerned State Electricity Board. While the proposed mega power projects would result in low tariffs, they would also attract private investment including foreign investments due to the concessions attached with the policy and also the fact that the project developer would have to deal with only one agency.

(c) The revised mega power policy also stipulates that the projects would be offered to the developers only after all the clearances/land have been obtained so that projects can start soon after they are granted to the most competitive bidder. A two stage environmental clearance by Ministry of Environment and Forests is also envisaged and which the site clearance would be given initially. These steps are expected to result in timely implementation of the mega power projects.

Collection of Capitation Fees

3605. SHRI N. DENNIS : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state : the details of setps being taken to stop the collection of capitation fees in the educational institutions ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : As per the Regulations issued by the All India Council for Technical Education (AICTE) under the provisions of the AICTE Act, 1987 and particularly with reference to the Judgement of Supreme Court in Unnikrishnan case, the procedure for admission as well as fee structure has been notified in respect of private unaided Professional Institutions in the field of Technical Education. There is neither any provision nor any scope for charging of capitation fee.

Shortage of Notary Stamps

3606. SHRI NARESH PUGLIA : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether there is severe shortage of Notary Stamps in the capital and the litigants have to buy the same at the blackmarket price as reported in the 'Statesman' dated August 21, 1998;

(b) if so, the facts of the matter reported therein;

(c) whether the Government have taken any immediate steps to meet the shortage of Notary Stamps in the capital;

(d) if so, the details thereof; and

(e) the estimated demand of Notary Stamps in the capital per month and total production of such stamps throughout the country ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI) : As per information received from the Ministry of Finance (Department of Economic Affairs)—

(a) and (b) there have been shortage of Notary Stamps in Delhi during April, 1998 to August, 1998 because of lesser supplies. During September-October, 1998, however, arrangements were made to collect the Notary Stamps through personal delivery. Delhi Government has reported that there is no shortage of the Notary Stamps now in Delhi.

(c) and (d) the action is being taken to replace the old machines installed in the India Security Press, Nasik, by new machines in a phased manner, so as to increase the production capacity.

(e) the estimated demand for Delhi as per indent for the year 1998-99 is 52,000 sheets. As against the demand for 14,38,140 sheets from all the States in the country including Delhi, the India Security Press, Nasik, was able to supply only 1,41,475 sheets during 1997-98

Vocational Education

3607. SHRI ANNASAHEB M.K. PATIL :
SHRI TATHAGAT SATPATHY :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the steps taken in the Eighth Plan for the expansion of vocational education in the country;

(b) whether the Union Government have urged several States to promote vocational education;

(c) if so, the steps taken by them in this regard;

(d) whether the Government propose to lay emphasis to expand facilities to promote vocational education in the Ninth Plan;

(e) if so, the details thereof; and

(f) the funds sanctioned and utilised for the vocational education during the past five years. State-wise ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (c) The Centrally Sponsored Scheme of Vocationalisation of Secondary Education is being implemented by all States/UT's except Lakshadweep. Funds are also released to Non-Government Organisations/Voluntary Organisations for conducting innovative programme in the field of Vocational Education. During Eighth Plan Rs. 361.36 crores were released to States/UT's for implementing the programme. A Central Institute of Vocational